

ITEM NO.16 Court No.1 (Video Conferencing) SECTION XVI-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

R.P.(C) No. 472/2018 in T.P.(C) No. 1252/2016

ANJALI BRAHMAWAR CHAUHAN Petitioner(s)

VERSUS

NAVIN CHAUHAN Respondent(s)

(FOR ADMISSION and IA No.25695/2018-CONDONATION OF DELAY IN FILING  
REVIEW PETITION and IA No.31209/2018-EXEMPTION FROM FILING O.T. )

Date : 19-01-2021 This petition was called for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Ms. Richa Kapoor, AOR  
Ms. Ayushi Rajput, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Arguments concluded.

Orders reserved.

(SANJAY KUMAR-II)  
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL)  
ASSISTANT REGISTRAR